

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3172
TO BE ANSWERED ON 16.03.2016

NUCLEAR INSURANCE POOL

3172. ADV. JOICE GEORGE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has launched an Indian Nuclear Insurance Pool (INIP) as per the mandatory provision under the Civil Liability for Nuclear Damage Act (CLND), 2010;
- (b) if so, the details thereof;
- (c) whether the pool will address third party liability insurance and if so, the details thereof; and
- (d) the list of agencies involved in the pool set up by the General Insurance Corporation (GIC)?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) to (c) Yes, Sir. M/s General Insurance Corporation of India (GIC-Re), along with several other Indian Insurance Companies, have launched the India Nuclear Insurance Pool (INIP) with a capacity of ₹1500 crore on 12th June, 2015 to provide insurance to cover the liability as prescribed under Civil Liability for Nuclear Damage (CLND) Act 2010. In addition to providing coverage for operator's liability, the INIP will also address liability related concerns of suppliers (both domestic and foreign).
- (d) GIC-Re along with several other Indian insurance companies viz. New India Assurance Company Ltd., United India Insurance Company, Oriental Insurance Company Ltd., ICICI Lombard General Insurance Company, National Insurance Corporation India, Reliance General Insurance Company Ltd., Tata AIG General Insurance Company Ltd., IFFCO Tokio General Insurance Company Ltd., Cholamandalam General Insurance Company Ltd., SBI General Insurance Company Ltd., and Universal Sompo General Insurance Company, are currently the participants in the insurance pool.
